



Subrata Maity

Chartered Accountant & Insolvency Professional

Director MITCON Insolvency Professional Services Pvt Ltd. (IPE Recognised by IBBI)

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAKRI IT SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	SAKRI IT SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	01-04-2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC-PUNE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U72900PN2009PTC133731
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	RAKSHAK NAGAR PH II SR NO 39/1A , KHARDI NEXT TO SHELL PETROL PUMP PUNE 411014 ,MAHARASHTRA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	25 th July 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30 th Sep 2019 ORDER COPY RECEIVED ON 5 th OCT'2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SUBRATA MAITY IBBI/IPA-001/IP-P00884/2017-2018/11481 B 202, JAI GURUDEO COMPLEX, PLOT NO 16 TO 19 AND 21 TO 25, SECTOR 17, KAMOTHE, NAVI MUMBAI, 410209 EMAIL-SUBRATA.M@HOTMAIL.COM
9.	LAST DATE FOR SUBMISSION OF CLAIMS	30 th Oct 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the **SAKRI IT SOLUTIONS PRIVATE LIMITED** on 30th Sep'2019, Order Copy received on 5th Oct'2019

The stakeholders of **SAKRI IT SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 30th Oct'2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SUBRATA M. MAITY
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P00884/
2017-2018/11481

Mr. Subrata M Maity.

Name and Signature of the Liquidator:

Date and Place: 6th Oct'2019 ; Navi Mumbai

Shop No 28, Plot No 25 ,Greenscape Royale CHS Ltd ,Sector 7, Kamothe, Navi Mumbai,410209

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